

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/27/2016
NAME OF THE PETITIONER(S) : S. Padma and Another
NAME OF THE RESPONDENT(S) : Marutham Farms Pvt Ltd and 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	T.V.P. Sai Vihari Mr Cibi Vishnu	Counsel Mr Petitioner	T.V.P. Sai Vihari
2)	M. MUTHAPPAN	Counsel for R4	M. Muthappan

ORDER

Shri T V P Sai Vihari, counsel for petitioner present and filed proof of delivery of notices to R1, R2 & R3 alongwith an affidavit. R2 present in person and also represented R3, who is his daughter. Prayed time for filing counter. Shri M Muthappan, counsel for R4 present. At request of counsel for petitioner 2 & 3, time extended for filing of counter. Notice has also been served to R1. Put up on **25.11.2016 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)